

एम. अजित कुमार

अध्यक्ष

M. Ajit Kumar

Chairman



भारत सरकार

वित्त मंत्रालय

राजस्व विभाग

केन्द्रीय अप्रत्यक्ष कर एवं सीमा शुल्क
नॉर्थ ब्लॉक, नई दिल्ली-110 001

Government of India

Ministry of Finance,

Department of Revenue

Central Board of Indirect Taxes & Customs

North Block, New Delhi - 110 001

Tel : +91-11-23092849, Fax : +91-11-23092890

E-mail : ajit.m@gov.in

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Dear Colleague

It gives me immense pleasure to pen this letter on the joyous day of the festival of colours. While Holi is celebrated to mark the arrival of spring and the harvest season, we are also at the cusp of a new financial year 2021-22. On the eve of this festive occasion, I had an interaction with our young officers working in the Board on 26.03.2021 and was impressed with their commitment to the service and the depth of knowledge that they possess. Some of their thoughts and ideas would help us in toning up our work-flow process in the new financial year.

Board has been monitoring the revenue augmentation and key result areas of the zones by conducting regular Video Conferences. Some of the gains are seen in areas like the Nhava Sheva Export Commissionerate's follow up action that has resulted in the depositing of Rs. 54.07 crore of an IEC holder towards unfulfilled Export Obligations. It's Audit Commissionerate too had made a recovery of Rs. 9 crore. On the disposal side, 61 Kgs of Gold has been disposed off by Bangalore Customs Zone last week to realize Rs. 27 crore. Many other zones have also realized sizeable revenue through disposal of gold and other goods. All this goes a long way in helping the Department achieve its revenue target.

The devastating explosion at Beirut Port last year, had sent shock waves and awakened us to the lurking danger of storing discarded war material that had arrived with imported scrap material and were segregated and lying in our own ports. Ongoing efforts to safely destroy these explosives were speeded up in right earnest by the Board. Meetings with MHA and MoD have borne fruit. Under the assigned code name Operation 'Visphotak Mukh Bandargah', Army Bomb Disposal teams have visited various customs locations and drawn up a plan for the safe disposal of such material. To finally see live shells being loaded / moved out of Mulund CFS, MbPT, Nhava Sheva and Kandla and be transported to the Defence facility for destruction under police escort was reassuring. Similar operations are in process at other ports. A lot of effort in this regard was put in by different formations under the active guidance of Member (Customs). I thank him and the Customs Investigation Wing of the Board for implementing this task, unfettered by restrictions on meetings, etc. during the pandemic. Zones too have coordinated well with other agencies for ensuring the smooth evacuation of goods. Appreciation is also due to the Armed Forces and MHA for helping in the whole process. While a lot still remains to be done, I am sure that the progress made will be sustained and all such hazardous goods will be safely transported to safe places for destruction.

A few changes on the Customs and GST side are to come into effect shortly on the dates indicated in the Finance Act 2021 (no 13 of 2021) and in some others are independently slated